NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
and the second second	-	For hearing		Concentrix Daksh Services India Pvt. Ltd. Vs Le Ecosystem Technology India Pvt. Ltd.

SL.

NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Manisha Saran

8556869636

For Petritioner

<u>ORDER</u>

PCS for Petitioner Company is present. M/s Fox Mandal & Associates filed vakalath for Corporate Debtor. For filing objections if any list it on 09/02/2018.

Member (T)

Member (J)